## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No. | Purpose     | Section             | Name of the Parties M/s. / Mr.                                  |
|-------------------------|----------|-------------|---------------------|---|
| P 248/16                | TP 96/17 | For hearing | 433( e) /<br>433(f) | AH Chemicals Pvt. Ltd., Kolkata Vs<br>Sumito Polymers Pvt. Ltd. |

|     | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE  |
|-----|-------------------------------------|------------------------|------------|
| 1.) | P. Sai-SaileSh                      | Respondent             | P.L. (: Le |
| 80  | 595123344                           |                        |            |
| 2). | Syella R.N.                         | Petitiener             | AM         |
| 8   | 904388810.                          |                        |            |

Counsel for petitioner is present. Counsel for corporate debtor is also present. Counsel for petitioner has filed a memo along with annexures stating that she has complied with all the objections.

The main matter is listed fir hearing on 13.03.2018.

MEMBER (T)

MEMBER (J)